

International Seminar on Rural Adult Education held in Mysore have been implemented?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A statement is attached showing the recommendations of the International Seminar on Rural Adult Education, held at Mysore, which have been implemented by some of the State Governments having Social Education Schemes. [See Appendix X, annexure No. 7.]

RE-EMPLOYMENT OF COMMISSIONED OFFICERS

520. Shrimati Maydeo: Will the Minister of Defence be pleased to state:

(a) whether an assurance was given to released or demobilized commissioned officers at the time of their release, that every effort would be made to find suitable employment for them,

(b) how many gazetted posts (Civilian appointments) have been filled under the Ministry of Defence since 1947 up to date; and

(c) how many of these posts have been filled by the employment of released or demobilized officers?

The Minister of Defence (Shri Gopalaswami): (a) No, Sir, but it is Government's policy to help released officers to resettle in civil life as far as possible.

(b) and (c). The information is being collected and will be laid on the Table of the House in due course.

BHOPAL STATE FORCES

521. Pandit C. N. Malviya: Will the Minister of Defence be pleased to state:

(a) the number of officers and soldiers in the Bhopal Army on 1st June 1949;

(b) whether the said Army was disbanded and if so, what was the date of its disbandment; and

(c) whether all the personnel of the Bhopal Army were absorbed in the Union Army?

The Minister of Defence (Shri Gopalaswami): (a) We have figures for January 1950. There were 13 officers and about 850 JCOs and other ranks at the time.

(b) Yes, the Bhopal State Forces were disbanded by 31st January 1951.

(c) No; only a very few were actually absorbed.

BHOPAL STATE FORCES

522. Pandit C. N. Malviya: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the cases of some of the disbanded personnel of the Bhopal Army regarding their pensions, gratuity or relief are still pending; and

(b) If so, what the number and nature of such cases are?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) The total number of outstanding cases is 67, of which 40 are pension cases and 27 are gratuity claims.

PENSION APPELLATE TRIBUNALS

523. Shri K. C. Sodhia: Will the Minister of Defence be pleased to state:

(a) the number of Pension Appellate Tribunals working during 1951-52;

(b) what was the number of appeals disposed of by them during 1951-52; and

(c) how many second appeals were preferred to the Central Pensions Appellate Tribunal and how many of those were disposed of during the same period?

The Minister of Defence (Shri Gopalaswami): (a) Three (excluding the Central Appeal Tribunal) of which one was abolished in June 1951 and another in March 1952.

(b) 2,272.

(c) 271 and 243 respectively.

CHITTORGARH

524. Shri Balwant Sinha Mehta: Will the Minister of Education be pleased to state whether the condition of the Fort of Chittorgarh is dilapidated and deteriorating?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Some of the monuments in the Fort, namely, Jaistamb, Kirtistamb and the temples which are living monuments, are in a good state of preservation. But the remaining monuments comprising palaces, tanks, houses, etc., are in a dilapidated condition. As soon as the monuments are taken over by the Government of India, steps will be taken to repair them.